

D.P. Yadav has raised the matter of Larsen and Toubro, they have deliberately printed his photograph in order to malign his image and 50,000 copies of the paper have been sent to his constituency, Patna.

MR. SPEAKER: So what?

SHRI SRIKANTA JENA: You have to protect us.

MR. SPEAKER: That is what I am doing.

*(Interruptions)*

MR. SPEAKER: I would request the leaders of the parties to tell their Members that this cannot go on like this. I have said that I have not close that matter.

I have given an immediate remedy also.

Without understanding it, you are just arguing with me. That is not correct.

*(Interruptions)*

MR. SPEAKER: The hon. Members have to study the procedure in detail.

SHRIK.P. UNNIKRISHNAN: About what concerns the Members' right, even the leaders cannot restrict it. *(Interruptions)*

MR. SPEAKER: Shri Ram Naik.

*[Translation]*

SHRI RAM NAIK (Bombay-North): Mr. Speaker, Sir, an Adivasi girl of Chakradharup in Chaibasa district of Bihar was subjected to rape. The victim was working as collie. She narrated the gory tale to the villagers. There upon the villagers went to Baglatund where the crime was committed to inquire into the matter. The people belonging to Laghman-ati community are in majority in that village. They resorted to violence, as a result of

which some Adivasis were killed.

12.17 hrs.

*[SHRI SHARAD DIGHE in the Chair]*

Mr. Speaker, Sir, inquiries following the clash revealed that five people were killed as a result of the atrocities on the Adivasis. I was told that the Chief Minister of Bihar had visited the place of incident, but according to my information he did not take any follow up action. Therefore, I would request the hon. Minister of Home Affairs to make a statement in this regard in the House as it involves atrocity on an Adivasi girl and killing of five people in the caste war that followed. I hope the hon. Minister would consider my demand in view of the seriousness of the incident.

*[English]*

SHRI P.C. THOMAS (Muvattupuzha): There has been an incident which has been made known to me by a letter by an Indian who was travelling from New York to India by Trans World Airlines. While he reached London, there was about 12 hours delay for getting another flight. The TWA made accommodation for the travellers. But when this Indian passport holder went to the counter of the TWA and asked them for accommodation, he was told that Indian passport holders would not get this facility. There was no other explanation. He asked why was it so. Then, it was said that this was given only to European and American passport holders.

Sir, this is a grave discrimination and I would like to bring this matter to the notice of the Government since very stern action has to be taken. I got this letter only yesterday. I have written immediately to the Civil Aviation Minister. I am bringing it once again to the notice of the Minister for taking very serious action. It is learnt that such type of serious discrimination against a number of Indians